

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

RAJYA SABHA

UNSTARRED QUESTION NO. 2641

ANSWERED ON 24.03.2025

RIVER BASIN MANAGEMENT AND CONSERVATION OF RIVERS OF RAIGAD DISTRICT

2641 #. SHRI DHAIRYASHIL MOHAN PATIL

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether Government has formulated any plan for river basin management of the rivers of Raigad district Patalganga, Amba, Kundalika, Savitri, Ulhas, Panvel and Mandad;
- (b) the steps taken to prevent industrial pollution and illegal sand mining in these rivers; and
- (c) whether any special programmes are being run to ensure the participation of local communities in the conservation of the said river basins?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) to (c) Under Integrated Water Resources Development component of River Basin Management scheme, the National Water Development Agency (NWDA) has been entrusted with work of Interlinking of Rivers Programme. Government of India has formulated a National Perspective Plan (NPP) in the year 1980 for transfer of water from water-surplus basins to water-deficit basins/ regions through inter-state river linking projects.

Apart from this, NWDA also undertakes studies for intra-State link proposals, as received from State Governments. 20 Intra-State link proposals as received from the Government of Maharashtra has been studied by the NWDA, and Pre-Feasibility Reports (PFRs) of all these proposals and Detailed Project Reports (DPRs) of 3 proposals have been prepared by NWDA. 4 out of the 20 intra-State links are envisaged to, *inter alia*, benefit Raigad district, viz; North Konkan-Godavari Valley, Koyna- Mumbai city, Middle Konkan-Bhima Valley and Mulsi-Bhima intra State links, PFRs of which have been completed and sent to the State Government.

Further, as per the information made available by the Government of Maharashtra, Maharashtra Water Resources Department has prepared Integrated State Water Plan for all basins in Maharashtra, which includes the West Flowing River's basin Plan for rivers Patalganga, Amba, Kundalika, Savitri and Ulhas.

Further, to curb the unauthorized excavation and transportation of sand, as per the information made available by the Government of Maharashtra, the concerned officials in Raigad district have been conducting day and night patrolling in sensitive areas, inspecting checkpoints, and making surprise visits to areas upon

receiving complaints regarding illegal excavation and transportation of sand. During the financial year 2024-25, a total fine of Rs 86,63,671/- has been imposed and successfully recovered in 77 cases related to illegal minor mineral mining/excavation and transportation.

As regards the steps to prevent the industrial pollution, as per the information made available by the Government of Maharashtra, the industries in the Raigad region are setup after obtaining consent from Maharashtra Pollution Control Board (MPCB) under the relevant Acts and Rules. As per the terms and conditions of the consent, the industries have installed the necessary pollution control system to prevent water pollution and air pollution. The Board officials regularly visit the industries / local bodies in Raigad district, verifying compliance of consent conditions including pollution control systems and take appropriate actions against the defaulters, as per the relevant provision of the Environmental Laws.
